

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2015

Dated:- 01st December, 2015

In the matter of

Shendra Green Energy Ltd.

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Rahul Chauhan

Counsel for the Respondent(s) : Mr. Varun Pathak
Mr. Raheel Kohli for R-2

ORDER

As agreed by the counsel for the parties, list the matter
on **27.01.2016.**

pr

(Court Master)